

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 212 OF 2015 &  
IA NO. 277 OF 2016 &  
APPEAL NO. 282 OF 2015**

**Dated:** 23<sup>rd</sup> October, 2018

**Present:** Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member

**APPEAL NO. 212 OF 2015 & IA NO. 277 OF 2016**

**In the matter of:**

West Bengal State Electricity Distribution Co. Ltd.	...	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

**APPEAL NO. 282 OF 2015**

**In the matter of:**

West Bengal State Electricity Distribution Co. Ltd.	...	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Mazag Andrabi  
Mr. Varun Kapur

Counsel for the Respondent(s) : Mr. Rajiv Shankar Dvivedi for R-2

**ORDER**

Learned counsel, Mr. Rajiv Shankar Dvivedi appearing for the second Respondent has filed a communication of Central Electricity Regulatory Commission, New Delhi dated 03.07.2018 addressed to the General Manager (Comml.), NTPC Ltd., Faridabad (Haryana) regarding filing of tariff petitions in respect of the generating stations after approval of RCE by the competent authority. The same is placed on record.

Learned senior counsel, Mr. Sanjay Sen, appearing for the Appellant prays for one day's time to enable him to take necessary instruction from the advocate on record to make his submission in the matter in the light of the communication dated 03.07.2018 filed by learned counsel appearing for the second Respondent.

Submission made by the learned senior counsel appearing for the Appellant, as stated supra, is placed on record.

Relist the matter on **24.10.2018**, as requested.

**(S.D. Dubey)**  
**Technical Member**  
*vt/js*

**(Justice N.K. Patil)**  
**Judicial Member**